

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 27-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 10156/2020 (HEARING) IA/1/2018		Naveen.P. Vs Anusha.R.	Malleshaiah
2	M.C. 10181/2020 (HEARING) IA/1/2018		Aadinarayana.D.V Vs Kamakshi	Naroji Murthy
3	M.C. 10183/2020 (HEARING) IA/1/2016		Smt J Nagaveni Vs Nil	
4	M.C. 10074/2020 (EVIDENCE.) IA/1/2013		RAMAKRISHNAIAH.V Vs PREMA.R	ANAND.H.M AND .H.M.NATARAJ
5	M.V.C. 671/2015 (EVIDENCE.)		MUNIRATHNAMMA Vs ASHWATHNARAYANA	BHARATH KUMAR M.
6	R.A. 10187/2016 (ARGUMENTS) IA/2/2016 IA/3/2016		Eshwarappa Vs Papalah	T.Sheshagiri Rao
7	M.C. 10087/2020 (ARGUMENTS) IA/2/2017 IA/1/2017		Shiva Kumar Vs NIL	Sri.G.C.Narasimhamurthy
8	M.A. 10060/2019 (ARGUMENTS) IA/1/2014		Smt M Radha Vs Smt J A Vijayalaxmi	BSM
9	R.A. 10029/2020 (ARGUMENTS) IA/1/2019		Muthakka Vs Roopesh	G.VishvanathaReddy
RESPONDENT/S ARGUMENTS BY.				
10	M.A. 10004/2020 (ARGUMENTS) IA/1/2019		Purushotham Vs Chandrappa	H.M.Madhusudhan
11	M.A. 10010/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Rajanna Vs Ananthamma	Basavaraju.N and Shivakumar T.J.
12	P and SC 10048/2020 (ORDERS) IA/1/2018		Mutharasaiah.M. Vs Nil	GANGAIAH
13	P and SC 10027/2020 (ORDERS)		Mamatha Vs Nil	B.MADHUSUDHAN ADIGA
14	M.C. 10037/2020 (ORDERS) IA/1/2013		CHANDRASHEKAR.T Vs VIJAYALAKSHMI	SRI. KRISHNAMURTHY.A
15	R.A. 10031/2016 (REPLY)		PUTTASWAMAPPA Vs CHINNAPPA	P RAJA REDDY

Cases listed below are adjourned due to Covid 19

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhara C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 27-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.C. 10095/2020 (EVIDENCE.) IA/1/2017	07-09-2020	Gangesh Vs Savitha	S.MUNIRAJU
17	M.C. 10123/2020 (EVIDENCE.) IA/1/2017	07-09-2020	L.A.Anasuya Vs A.N.Krishnamurthy	M.KRISHNAMURTHY
18	P and SC 10040/2020 (EVIDENCE.)	07-09-2020	Anjinamma Vs Nil	Sri J.B.Dinesh
19	M.C. 10079/2020 (EVIDENCE.) IA/1/2018	07-09-2020	T.V. Lakshmi Vs Raghavendra @ Raghu	BKG RAJU
20	M.C. 10141/2020 (EVIDENCE.) IA/1/2019	07-09-2020	Rajashokara.V. Vs Archana R.N.	S.MUNIRAJU
21	M.C. 10140/2020 (EVIDENCE.) IA/1/2019	07-09-2020	Shailaja @ Shaila Vs Thimmaraju	L.SANJEEVAPPA
22	M.V.C. 25/2020 (EVIDENCE.)	07-09-2020	Lokesh Vs Reliance General Insurance Company Ltd.,	
23	M.C. 10178/2020 (EVIDENCE.) IA/1/2018	07-09-2020	Sanjay Kumar Vs Varsha.G.	K.N.Sathish Kumar
24	M.C. 10053/2020 (NOTICE)	25-09-2020	MANJUNATH Vs C.K.NAGAMANI	M.G.VIJAYENDRA KUMAR
25	R.A. 10123/2016 (NOTICE) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015	25-09-2020	Sri Muniyappa Vs Smt Muniyamma	Sri R Krishnappa
26	Misc 10024/2017 (NOTICE) IA/1/2017	25-09-2020	The Special Land Acquisition Officer Vs Sharadamma	M.V.Kini and Co.,
27	M.A. 10013/2018 (NOTICE) IA/1/2018	25-09-2020	Papamma Vs Rathnamma	M.KRISHNAMURTHY
28	M.C. 10063/2020 (NOTICE) IA/1/2019	25-09-2020	Venkatesh.K.H. Vs Lakshmi.G.	M.KRISHNAMURTHY
29	M.C. 10147/2020 (NOTICE)	25-09-2020	Srinivas.S. Vs Nalnakshi.K.P	T.N.BALAJI
30	EX 10010/2019 (NOTICE)	25-09-2020	Chandrashekarachar Vs Nagesh.M.	GANGAIAH

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 27-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	EX 10053/2019 (NOTICE)	25-09-2020	Shriram Tansport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Manjula	K.R.Narendrakumar.
32	R.A. 10024/2019 (NOTICE) IA/1/2019 IA/2/2019	25-09-2020	SMT. SANNATHYAMMA Vs SRI. NARAYANASWAMY SMT. NARASAMMA SINCE DEAD HER LRS.	SRI. M.B. SHANKARE GOWDA
33	R.A. 10073/2019 (NOTICE) IA/1/2018	25-09-2020	Ramamurthy Vs Ammayamma	Ravi.M.
34	R.A. 10095/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019	25-09-2020	Narasappa Vs Nagamma	RAVI.M
35	M.A. 10007/2020 (NOTICE) IA/1/2019	25-09-2020	Renukamma Vs Nagalakshmi.A.L.	M.KRISHNAMURTHY
36	R.A. 10110/2019 (NOTICE) IA/1/2019	25-09-2020	SMT. GANGAMMA Vs B.H. BASAVARAJU	SRI MANJUNATHA
37	R.A. 10111/2019 (NOTICE) IA/1/2019 IA/2/2019	25-09-2020	SRI.C.M. HANUMANTHARAYAPPA Vs C.N. DEVARAJU	SRI. ANJANE GOWDA
38	EX 10068/2019 (NOTICE)	25-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD REP BY ITS GPA HOLDER MR. PRASHANTH Vs MR. PRAKASH.M.B	SRI. SANTHOSH.M
39	EX 10101/2019 (NOTICE)	25-09-2020	M/S MARGADARSI CHITS -K- PVT LTD., Vs MRS. RATHNAMMA	SRI. G.M. GADILINGAPPA
40	EX 10104/2019 (NOTICE)	25-09-2020	SRI. S.K. VIJAYA KUMAR Vs SRI. S.K. RAVI KUMAR	SRI. V.F. KUMAR
41	A.S. 10001/2020 (NOTICE) IA/1/2020 IA/2/2020	25-09-2020	National Highways Authority of India - Rep. by S.P. Somashekar (PD) Vs N.R. Gangadharaiiah	B.V. Prakash Angadi and Murali.S.
42	EX 10003/2020 (NOTICE)	25-09-2020	Sriram Transport Finance Co. Ltd. Rep. by GPA Holder Prashanth Vs Mubharak	Santhosh.M.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 27-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	EX 10004/2020 (NOTICE)	25-09-2020	Sriram Transport Finance Co. Ltd. Rep. by GPA holder Prashanth Vs Krishnappa	Santhosh.M.
44	R.A. 10001/2020 (NOTICE) IA/1/2020 IA/2/2020	25-09-2020	Kumuda Vs Ashwathamma	R.V. Srinivasa Reddy
45	R.A. 10002/2020 (NOTICE) IA/1/2020 IA/2/2020	25-09-2020	Madhu.T.J. Vs Jayaramaiah	RAVI.M
46	R.A. 10003/2020 (NOTICE) IA/1/2020	25-09-2020	Sri. Ramaiah Vs Sri. Lakshminarasappa	B.M.S. Associates
47	R.A. 10004/2020 (NOTICE) IA/1/2020 IA/3/2020 IA/2/2020	25-09-2020	Narayanappa Vs Lakshamma	G.Raghu
48	Misc 10030/2020 (NOTICE)	25-09-2020	B.M.BYREGOWDA Vs G.N.JAYARAMACHAMACHAR	H.C.ANANDA
49	P and SC 10001/2020 (NOTICE) IA/1/2020	25-09-2020	Ranganath Vs Nil	G.S. Narayanaswamy
50	R.A. 10008/2020 (NOTICE) IA/1/2020	25-09-2020	SRI. ESHWRAIAH SINCE DEAD BY HIS LRS 1A. SMT. SARVAMANGALAMMA Vs SMT. VEERAMMA-SINCE DEAD REP BY HER LRS RESPONDNET NO.2	SRI.SYED NISAR ULLA
51	M.V.C. 11/2020 (NOTICE)	25-09-2020	Ramanjinappa Vs Ravi.K.H.	Srikantham.V.R., Bangalore.
52	R.A. 10010/2020 (NOTICE)	25-09-2020	SMT. SANDHYA D.V Vs SRI. D.V. PRABHAKAR	SRI. T.N. BALAJI
53	P and SC 10044/2020 (NOTICE)	25-09-2020	Ravi Kumar Vs Nil	B.S.Vasudha
54	M.C. 10188/2020 (NOTICE) IA/1/2017	25-09-2020	Mahendra Vs Lakshamma@ Lakshmidevi	C.R.Ventakesh
55	R.A. 10028/2020 (NOTICE) IA/1/2019	25-09-2020	Chandrakala Vs Ramaiah	Sridhara.K.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 27-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	M.C. 10038/2020 (Await Reports) IA/1/2019	25-09-2020	Manjunath.D. Vs Asha	K.Kumar
57	R.A. 10069/2019 (Call for records) IA/1/2018 IA/2/2018	25-09-2020	Rajesh Kumar Kochar Vs Poonam Prajapat	B.H.Dayananda
58	R.A. 158/2012 (Await Orders)	28-09-2020	Nagaraju Vs Lakshamma @ Lakshminarasamma	SRK PR
59	R.A. 10035/2015 (Await Orders) IA/1/2015	28-09-2020	Shivananjegowda Vs R.Muralidhar	Deshraj
60	R.A. 10125/2016 (Await Orders) IA/2/2015 IA/1/2015	28-09-2020	H.K Veerabhadraiah Vs Belurachari and Sri Keshavamurthy	Sri Syed Nisar Ulla
61	Misc 10003/2017 (Await Orders)	28-09-2020	Govardhan. K Vs Umadevi	R.Ravi
62	R.A. 10068/2019 (Compliance)	28-09-2020	Narayana Swamy Vs Sonne gowda @ Srinivasa	T.N.BALAJI
63	M.A. 10091/2019 (Await Orders) IA/1/2019	28-09-2020	SHANKARAPPA ALIAS SHANKARAIAH Vs H.N. JAYASIMHA	SRI.M.N. SATHYA RAJ AND SRI. V. KESHAVA RAO MOHITHE
64	M.C. 10090/2020 (VAKALAT) IA/1/2019	28-09-2020	Girish.K.G. Vs Thanuja.D.R @ Jyothi	M.KRISHNAMURTHY
65	P and SC 10008/2020 (Compliance)	29-09-2020	Nagaraju Vs Nil	MUNIRAJU
66	R.A. 10020/2016 (OBJECTION) IA/2/2016 IA/1/2016	29-09-2020	Goverdhana Reddy Vs Narayanappa	M.B.Shankaregowda
67	Misc 10018/2017 (OBJECTION) IA/1/2017	29-09-2020	The Special Land Acquisition officer and competent Authority Vs Nagaraju	M.V.Kini
68	M.V.C. 60/2018 (OBJECTION)	29-09-2020	Ashwathamma Vs Raghu M.A.	
69	M.C. 10056/2020 (OBJECTION) IA/1/2019	29-09-2020	Renuka Murthy Vs Rathnamma	S.E.SHIVAKUMAR
70	R.A. 10014/2020 (OBJECTION) IA/1/2019	29-09-2020	Shivakumar.b.S. Vs M.Vijayalakshmi	K.A.Prakash

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 27-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	R.A. 10102/2019 (OBJECTION) IA/1/2019	29-09-2020	ANNAPOORNA Vs HANUMAKKA	SRI. C. GOVINDARAJU
72	O.S. 10001/2020 (OBJECTION) IA/1/2019 IA/2/2019	29-09-2020	SRI. N.S. ANJINAPPA Vs SRI. M. MANJUNATHA	SRI. D.S.VIJAYENDRAREDDY
73	EX 10065/2019 (Payment)	29-09-2020	SRI. RAVINDRA H.R Vs CHENNARAYAPPA	A.N. LOKESH KUMAR
74	EX 10001/2020 (Payment)	29-09-2020	Nagamani Vs The Managing Director, KSRTC Depot.	GANGAIAH


IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 27-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 10100/2020 (FIRST HEARING)		ANIL P JOHN Vs STATE BY RAJANKUNTE POLICE STATION	SRI.AKRAM PASHA
2	Crl.Misc. 10101/2020 (FIRST HEARING)		CHRISTINA R PRIYADHARSHINI Vs STATE BY RAJANKUNTE POLICE STATION	SRI. BERNARD M JOSEPH
3	Crl.Misc. 10102/2020 (FIRST HEARING)		SRI. G. SHREEKANTH Vs STATE BY RAJANUKUNTE POLICE STATION	SRI. HARSHA.R.
4	Crl.Misc. 10103/2020 (FIRST HEARING)		SHAIK JILANI Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI. SURESH KUMAR.N. AND MANJUNATH.H.C
5	Crl.Misc. 10104/2020 (FIRST HEARING)		SRI. M.J.JOSH Vs STATE BY DODDABELAVANGALA POLICE STATION	SRI. K. LAKSHMI NARAYAN AND N. RAMYA
6	SC 10012/2019 (EVIDENCE)		State by Doddaballapura Rural Police Station Vs Kumara - A1	Public prosecutor
Cases listed below are adjourned due to Covid 19				
7	SC 10022/2017 (EVIDENCE)	11-09-2020	State by Bengaluru Rural Rly P.S Vs Shanthamma	
8	SC 10018/2018 (EVIDENCE)	11-09-2020	State by Rajanakunte P S Vs Narasimhamurthy	Public Prosecutor
9	SC 10020/2018 (EVIDENCE)	11-09-2020	State by Doddaballapura Rural P.S Vs Praveen @ Parvi	Public Prosecutor
10	SC 10031/2018 (EVIDENCE)	11-09-2020	State by Hosahalli P.S Vs Sangamesh	Public Prosecutor
11	SC 10047/2018 (EVIDENCE)	11-09-2020	State by Doddaballapura Rural P S Vs Aruna	Public Prosecutor

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 27-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	SC 10017/2019 (EVIDENCE)	18-09-2020	State by Doddaballapura Ruria Police Station Vs Rangamma	Public Prosecutor
13	SC 10021/2019 (EVIDENCE)	18-09-2020	State of Doddaballapura Rural PS Vs Kempegowda @ Shivu A-1	Public Prosecutor
14	SC 10023/2019 (EVIDENCE)	18-09-2020	Doddabelavangala P.S Vs Imtiyaz A-1	Public Prosecutor
15	SC 10025/2019 (EVIDENCE)	18-09-2020	State by Doddabelavangala P.S Vs Kiran Kumar R.V @ Gida 2 A-1	Public Prosecutor
16	SC 10027/2019 (EVIDENCE)	18-09-2020	State by Doddaballapura Town PS Vs Shanta Naika @ Shanta Naika	Public Prosecutor
17	SC 10028/2019 (EVIDENCE)	24-09-2020	Doddaballapura Town P.S Vs Shaikk Abbas @ Chotu	Public Prosecutor
18	SC 10029/2019 (EVIDENCE)	24-09-2020	State by Doddabelavangala PS Vs Vijayakumar.M @ Viji @ Anekal Viji	Public Prosecutor
19	CRL.R.P. 10010/2019 (EVIDENCE) IA/1/2019 IA/2/2019	24-09-2020	SRI. G.N. MANJUNATHA Vs SMT. SANGEETHA ALIAS HEMAVATHI	H.V. NARAYANAPPA
20	SC 10033/2019 (EVIDENCE)	24-09-2020	STATE BY DODDABELAVANGALA PS Vs VENKATESH	PUBLIC PROSECUTOR
21	SC 10024/2019 (NBW to accused)	24-09-2020	State by Doddaballapura Town Vs T. Muniraju @ Kariya @ Karadi A-1	Public Prosecutor
22	Cri.Misc. 10183/2018 (Call on)	24-09-2020	IVth Addl. Dist. and Session Court, D.B.Pura Vs Ejaz Baig	Public Prosecutor
23	SC 10008/2020 (APPEARANCE OF ACCUSED)	28-09-2020	STATE BY DODDABELAVANGALA POLICE STATION Vs SIDDALINGASWAMY	PUBLIC PROSECUTOR


26/8
IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

In the court of Addl. Senior Civil Judge and JMFC Doddaballapura.

Cause List

10 + 10 Cases listed for Hearing on **27-08-2020**.

MORNING SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.223/2012	Hearing	YSR	HMM., RMR
2	O.S.No.249/2012	Hearing	ARR	VV., DKL
3	O.S.No.155/2014	Hearing	MV	AJM., CGR
4	O.S.No.273/2014	Hearing	MKM	PS
5	O.S.No.343/2014	Hearing	HR	RM
6	O.S.No.230/2014	Hearing	RKL	SRSP., DNG
7	O.S.No.364/2015	Hearing	LS., MJ	NS., ANG
8	O.S.No.145/2015	Hearing	PRH	MGV
9	O.S.No.299/2015	Hearing	MBS	KNV
10	O.S.No.127/2015	Hearing	CSR	AK

AFTER-NOON SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.159/2009	Hearing	HM	AR., VK
2	O.S.No.133/2009	Hearing	RR	AKM., DMJ
3	O.S.No.258/2012	Hearing	BMB	BKGR., VC
4	O.S.No.344/2012	Hearing	MKM	DAS., RM., RBG., GG., ANL
5	O.S.No.365/2014	Hearing	KRN	MBS
6	O.S.No.194/2015	Hearing	MRS	MRH
7	O.S.No.320/2015	Hearing	AK	SN
8	O.S.No.343/2015	Hearing	VM	VV., RM
9	O.S.No.340/2015	Hearing	AP	MGV
10	O.S.No.160/2015	Hearing	RKK	AGV

ISSUES

Sl.No.	Cases Nos.	Stage
1	O.S.No.171/2013	ISSUES
2	O.S.No.95/2014	ISSUES
3	O.S.No.346/2014	ISSUES
4	O.S.No.374/2014	ISSUES
5	O.S.No.475/2014	ISSUES
6	O.S.No.515/2014	ISSUES
7	O.S.No.218/2015	ISSUES
8	O.S.No.426/2015	ISSUES
9	O.S.No.161/2018	ISSUES
10	O.S.No.102/2019	ISSUES
11	O.S.No.460/2019	ISSUES

Md. 26/8/20


(N.B. Shaikh)
Addl. Senior Civil Judge & JMFC,
Doddaballapura

IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 27-08-2020

MORNING SESSION

SL No.	CASE NO	STAGE	PLAINTIFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
11.00 AM TO 12.00 PM				
1	EX. 18/2013	HEARING	AKM	BKGR
2	OS 387/2011	HEARING	MURALI	NM,NHR,NHP
3	OS 105/2012	HEARING	CRG	RM
4	OS 341/2015	HEARING	ARR	AK
5	OS 45/2018	HEARING	MM	DAS
12.00 PM TO 1.00 PM				
6	OS 237/2018	HEARING	NM	HVD
7	OS 571/2018	HEARING	SAK	DAS
8	OS 123/2019	HEARING	SN	HJBB
9	OS 211/2017	HEARING	SAK	RM
10	OS 251/2018	HEARING	DM	JBD
02.45 PM TO 03.45 PM				
1	FDP 9/2012	HEARING	RM	LS,AK
2	OS 471/2013	HEARING	SAK	ARN
3	OS 303/2013	HEARING	VMK	MKM
4	OS 269/2013	HEARING	YSR	LS
5	FDP 7/2016	HEARING	PM	VV
03.45 PM 04.45 PM				
6	OS 497/2018	HEARING	NK	SN
7	EX 14/2017	HEARING	MC	EXPARTE
8	OS 191/2018	HEARING	DKL	DAS
9	C.MISC 156/2019	HEARING	PM	ABSENT
10	OS 157/2016	ORDERS	BS	AP
11	OS 521/2014	EVIDENCE	BSK	BKGR

NOTE: Evidence will be recorded through Video conference only.


 Prl. Civil Judge & JMFC
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High court of Karnataka.

**IN THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 27-08-2020**

MORNING SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 314/2000	HEARING	SN	JBD
2	O.S 12/2008	HEARING	BKGR	MKM
3	O.S 422/2008	HEARING	AKM	KSS
4	EX 7/2011	HEARING	AK	DAS,SN
5	O.S 416/2013	HEARING	ANL	YSR
6	O.S 48/2013	HEARING	RM	AK
7	MIS 22/2014	HEARING	BSK	LS
8	O.S 62/2015	HEARING	LN	THC
9	O.S 88/2016	HEARING	HMM	GML,KSS
10	O.S 278/2016	HEARING	AK	TNB

AFTERNOON SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 316/2018	HEARING	DMR	MKM
2	O.S 400/2019	HEARING	MN	SN
3	O.S 12/2020	HEARING	DKL	-
4	O.S 86/2020	HEARING	NB	-
5	O.S 138/2020	HEARING	CKM	-
6	O.S 238/2020	HEARING	NM	-
7	PCR 60/2016	HEARING	RP	-
8	PCR 76/2016	HEARING	RP	-
9	EX 24/2016	HEARING	ANK	SR
10	O.S 440/2017	ORDERS	TNB	BKM

Mamatha Shivapuji 26/8/2020
(MAMATHA SHIVAPUJI)
Addl. Civil Judge & JMFC
Doddaballapura.

NOTE:- All Advocates are requested to strictly follow new SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.